COURT-II

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 89 OF 2017 & IA NO. 231 OF 2017

Dated: 14th August, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of: M/s Lanco Kondapalli Power Ltd. Vs. Kerala State Electricity Board Ltd. & Anr.			Appellant(s) Respondent(s)
Counsel for the Appellant(s)	:	Mr. Molshree Bhatna	gar
Counsel for the Respondent(s)	:	Mr. P. V. Dinesh Ms. Arushi Singh for	R-1

Mr. Venkita Subramaniam for R-2

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on 27.11.2018.

(Justice N. K. Patil) **Judicial Member** mk/bn

(I.J. Kapoor) **Technical Member**